NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 164 of 2017 in C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Vadilal Finance Company Ltd.

Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Part Conhallir

Advocate

Dri. Rapondt Na. 2,4,5

2. PAVAN S. GODPAWALA Advicak Respondents Mudicial

3. Raheel Patel

Advocate Applicant +=
Orig. Respondent

ORDER

Learned Advocate Mr. Raheel Patel present for Applicant/ Original Respondent. Learned Advocate Mr. Parth Contractor present for Original Respondents no. 2, 4 and 5. Learned Advocate Mr. Sandeep Singhi present for Original Respondents. Learned Advocate Mr. Pavan Godiawala present for Original Respondents.

At request of Learned Counsel for Applicant, list the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.